NO. NGT(PB)/03/2014/JUDICIAL-I/1064

NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Dated: 15.12.2015

ORDER

Hon'ble Chairperson has been pleased to order that Circuit Bench of Northern Zone Bench at Shimla sitting scheduled to be held on 17th & 18th December, 2015, due to administrative reasons, stand postponed and will now be held on 8th January, 2016.

The cases listed for 17th & 18th December, 2015 will be listed for hearing before the Circuit Bench at Shimla and all the directions for 17th & 18th December, 2015 shall be complied with before the next date i.e. 8th January, 2016.

(Registrar General)

National Green Tribunal

Copy for information to:

- 1. Dy. Registrar cum PPS to Hon'ble Chairperson
- 2. PA to Registrar General
- 3. PA to Dy. Registrar (Judicial)
- 4. Consultant (Admin. & Protocol)
- 5. Assistant Registrar (Judicial-2)
- 6. Consultant (Judicial-1)
- 7. Bar Association of NGT
- 8. Website of NGT
- 9. Notice Board
- 10. Consultant Circuit Bench at Shimla is directed to display the order on the Notice Board

(Registrar General)
National Green Tribunal